233

stage to another in the chain of value addition, there is an in-built mechanism in the design of GST that would incentivize tax compliance by traders.

(d) No such information is available with this Department.

Microbeads and plastic substances in cosmetic products

4439. SHRI SANJAY RAUT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that many cosmetic or personal care products (like toothpaste, soap, facial cream etc.) are containing microbeads, tiny plastic substances etc.;
 - if so, details of the findings thereof and Government's reaction thereto; and
- (c) the details of steps taken or proposed to be taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) to (c) Schedule S to the Drugs and Cosmetics Rules, 1945 stipulates that cosmetics in finished form shall conform to the specifications laid down by Bureau of Indian Standards (BIS) from time to time. The Indian Standard, IS 4707 (Part 2) published by BIS does not restrict use of microbeads in formulation of cosmetic products.

Mandatory ID cards for buying medicines

4440. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- whether Government is planning to make ID Cards must for buying medicines, if so, the details thereof; and
- (b) whether it will be made mandatory for all life saving drugs or for all the medicines?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) and (b) The Ministry of Health and Family Welfare has placed a consultation paper in public domain for regulating e-pharmacies. The consultation paper inter alia proposes to establish the identity of the prescribing doctor, dispensing pharmacist and also the beneficiary.